

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSPetition for Special Leave to Appeal (CrI.) No. 4101/2020

[Arising out of impugned final judgment and order dated 13-09-2019 in CRLWP No. 3607/2019 passed by the High Court of Judicature at Bombay]

THE STATE OF MAHARASHTRA &amp; ORS.

Petitioner(s)

VERSUS

ANAND RAMDHANI CHAURASIA &amp; ANR.

Respondent(s)

IA No. 54583/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 54582/2020 - EXEMPTION FROM FILING O.T. AND IA No. 109812/2024 - VACATING STAY

WITH

SLP(CrI) No. 5861/2020 (II-A)

IA No. 119902/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 119896/2020 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 6254/2020 (II-A)

IA No. 126836/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 126835/2020 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 6304/2020 (II-A)

IA No. 127865/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 127863/2020 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 6580/2020 (II-A)

IA No. 132498/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 132496/2020 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 6337/2020 (II-A)

IA No. 128519/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 128518/2020 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 6403/2020 (II-A)

IA No. 129868/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 129867/2020 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 6440/2020 (II-A)

IA No. 130463/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 130462/2020 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 6365/2020 (II-A)

IA No. 129208/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT AND IA No. 129207/2020 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6488/2020 (II-A)

IA No. 131349/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 131348/2020 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6601/2020 (II-A)

IA No. 132668/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 132667/2020 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6641/2020 (II-A)

IA No. 133091/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 133093/2020 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6674/2020 (II-A)

IA No. 133762/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(Crl) No. 1525/2022 (II-A)

IA No. 94929/2022 - APPLICATION FOR TAGGING/DETAGGING, IA No. 24235/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 25170/2022 - EXEMPTION FROM FILING O.T. AND IA No. 25169/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(Crl) No. 10304/2022 (II-A)

IA No. 146369/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 146370/2022 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 5187/2024 (II-A)

IA No.88530/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.88533/2024-EXEMPTION FROM FILING O.T., IA No. 88530/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 88533/2024 - EXEMPTION FROM FILING O.T.

Date : 11-11-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR  
HON'BLE MR. JUSTICE ALOK ARADHE

For Petitioner(s) Mr. Siddhartha Luthra, Sr. Adv.  
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Mr. Siddharth Dharmadhikari, Adv.  
Mr. Shrirang B. Varma, Adv.

Mr. Bharat Bagla, Adv.  
Mr. Aditya Krishna, Adv.  
Mr. Sourav Singh, Adv.  
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Mr. Zafar M. Pathan, Adv.  
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Mr. M. I. Pathan, Adv.  
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Mr. Daanish Ahmed Syed, Adv.  
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For Respondent(s)

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Mr. Ketan Paul, Adv.  
Mr. Bhuvan Kapoor, Adv.

Mr. Pratyush Srivastava, Adv.  
Ms. Prerna Dhal, Adv.  
Mr. S. N. Terdal, Aor, Adv.  
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

We find from the earlier orders that these matters were heard by a Bench presided over by Hon'ble Mr. Justice Aravind Kumar. There is no indication as to why the Registry has decided to list these matters before this Bench.

The matters may, therefore, be listed before the same Bench, which heard them earlier.

Registry shall take appropriate measures in this regard expeditiously.

(BABITA PANDEY)  
AR-cum-PS

(PREETI SAXENA)  
COURT MASTER (NSH)